

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A No. 01/(MAH)/2016

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE PARTIES: M/s. Anhaita Nalin Shah

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE

ORDER

Compounding Application No. 01 of 2016

1. Several Notices in the past have been issued, however, the Petitioner remained absent. The last opportunity is hereby granted.
2. The Registry is directed to issue Notice to the Petitioner.
3. Fixed for final hearing. To be heard on **18th April, 2017**, otherwise the Application shall be returned to the concerned ROC for next legal action.

Dated: **22.03.2017**

Sd/-
M.K. Shrawat
Member (Judicial)